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## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/11/2017

NAME OF THE PETITIONER(S)

: JAGAN THEVERVELIL

NAME OF THE RESPONDENT(S)

: SKY GREEN PLANTATIONS & PRODUCE PVT LTD

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

## **ORDER**

PAN

Counsel for the Petitioner is present and submitted an application for seeking order for investigation of the affairs of the 1st Respondent company. In the facts and circumstances, the Counsel for the Petitioner is directed to suggest the name of a retired Judge of Hon'ble High Court of Kerala for the purpose of appointment of Administrator of R1 Company. The Registry is directed to issue notice to the Respondent in the application filed by the Petitioner. Put up on 10.08.2017 at 10.30.A.M.

S. vijagoderi

(S. VIJAYARAGHAVAN) Member (Technical) (Ch. Md. Sharief Tariq) Member (Judicial)